

(c) whether Government are being consulted before foreign funds are received by these organisations ;

(d) if so, the details regarding the procedure adopted by Government while permitting them to received foreign funds ; and

(e) the details regarding the funds received to these organisations during 1981-82 and the current financial year and the sources from which received ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) Intimation about receipt of foreign contribution is received from about 4000 associations/organisations every Year. The list of their names would be too bulky. Hence it will not be practicable to furnish the list of such associations/organisations.

(c) Only the organisations of political nature, not being political parties, specified under Section 5(1) of the Foreign Contribution (Regulation) Act, 1976, have to make applications seeking prior permission of the Central Government for accepting any foreign contribution.

(d) Each application seeking prior permission of the Central Government for accepting foreign contribution is examined on its own merits.

(e) Data regarding to funds received by 4000 or so organisations during 1981-82 and upto June, 1983 and the sources from which received has not yet been complied.

Foreign Collaborations

4776. SHRI CHINTAMANI JENA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of foreign technical

and financial collaboration proposals made during the year 1982-83 ;

(b) the number and details of the foreign technical and financial collaboration approved during the said period ; and

(c) the names of the Indian parties and the names of foreign concerns and countries with which collaborations have been made ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) 866 proposals for foreign collaboration were received during the calendar year 1982 and 224 proposals were received during the period January-March, 1983.

(b) and (c) 590 technical and financial approvals were issued during the calendar year 1982 and 176 technical and financial approvals were issued during the period January-March, 1983. The details showing the names of Indian and Foreign firms, items of manufacture, and nature of collaboration are published on a quarterly basis by the Indian Investment Centre as a supplement to its monthly News Letter. Copies of this publication are sent regularly to the Parliament Library.

Persons detained under N.S.A.

4777. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons detained under N.S.A. during the year ending March, 1983 in the country, State-wise ;

(b) how many persons have been prosecuted in each State ;

(c) how many N.S.A. detainees have been released under Court's orders in each State ;

(d) how this number compares with that of earlier year ; and

(e) the reasons for rise in crime rate ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Manufacture of Electronic Watches

4778. SHRI CHINTAMANI JENA :
SHRI NAVIN RAVANI :

Will the PRIME MINISTER be pleased to state :

(a) the programme of Government to manufacture electronic watches in the country ;

(b) the number and details of the applications received for issuing licences for manufacture of electronic watches ;

(c) the details and facilities to be provided by Government for manufacturing such watches ; and

(d) whether any multinational company has applied for issuing licence if so, the name of such company and the action taken by Government ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : (a) The Government's programme on manufacture of electronic watches is described in the Industrial and Technology Policy on the Electronic Watch Industry announced through the press note dated 3rd July, 1980 of the Department of Electronics laid on the Table of the House. [Placed in library. *See* No. LT. 6974/83].

(b) At the time the Electronic Watch Policy was announced, 24 applications for industrial licences for manufacture of Digital Electronic Watches (DEWs) in the large scale sector and 129 applications

in the small scale sector had been received. These were processed in accordance with the Electronic Watch Policy and 14 units in the large scale sector were issued industrial approvals. While the industrial approval to our leading national watch manufacturer, HMT, was for a capacity of 6 lakh DEW/annum, the State Electronics/Industrial Corporations which constituted the remaining 13 units were approved with a capacity of 2 lakhs per annum (*Annexure-II*) laid on the Table of the House. [Placed in Library. *See* No. LT. 6974/83]. As for the small scale sector 27 parties have been approved to make 50,000 DEWs per annum each (*Annexure-III*) laid on the Table of the House. [Placed in library. *See* No. LT. 6974/83].

One of the State Corporations *viz.* Electronics Corporation of Tamilnadu (ELCOT) commenced production and sale of DEWs in February, 1983. IPITRON Times Ltd. (A subsidiary of the Orissa State Electronics Development Corporation) is in a very advanced stage on their DEW project and IPITRON's watches are expected to be in the market in September-October, 1983. UPTRON (UP Electronics Corporations) and Beltron (Bihar State Electronics Development Corporation) have entered into marketing tie-up with M/s. Logtronics Limited and M/s. Aramdeh Electronics (small scale units approved to make DEWs) and it is expected that both these units will be able to launch their electronic watches in the market in September, 1983.

(c) The Electronic Watch Policy provides for M/s. Semiconductor Complex Limited (SCL), a central public sector company for the Department of Electronics, to supply the entire DEW industry with high quality watch modules. SCL has entered into a technical collaboration with the leading company, M/s. Hitachi of Japan. Supplies of locally assembled modules to the DEW industry has started from March 1983. The Department of Electronics and SCL have provided comprehensive assistance to the DEW manufacturers to plan, set up, and launch their